

ORDER SHEET

OA 1252-92

Decided on 28.4.93.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
(ALLAHABAD)

Raja Ram Dinesh No. M.O. Index OF 199

VERSUS

Sl. No.	DATE	OFFICE REPORT	ORDER
1	2	3	4
		D.B	
		A Review application no 663-93 filed on 12.4.93 by Respondent against the judgment dt 4-3-93 passed by the bench of Hon.ble Justice M.C. Srivastava V.C and Mr. C. Obayya A.M.	
		The judgment was delivered by Hon.ble Mr Justice M.C. Srivastava V.C	
		The copy of judgment is attached with the application.	
		The Review application is submitted under circalat rule.	
		P2 28/4	
		Five days passed off on 11.5.93	

GHANSHYAM

SL. NO.	DATE	OFFICE REPORT	ORDER
1	2	3	4

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4

GHANSHYAM

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

Review Application No. 663 of 1993

In

Original Application No. 1252 of 1992

Raja Ram Diwakar

.... Applicant

Versus

Union of India

.... Respondents

CORAM:

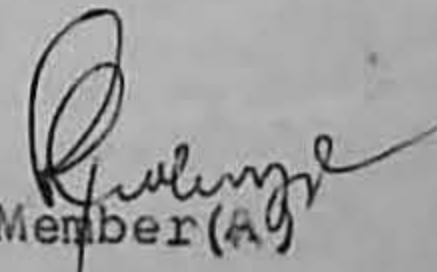
Hon. Mr. Justice U.C. Srivastava, V.C

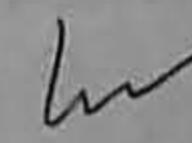
Hon. Mr. K. Obayya, Member(A)

(By Hon. Mr. Justice U.C. Srivastava, V.C.)

This review application is directed against our judgement and order dated 4.3.93. The case was heard and disposed of after hearing counsel for the parties. We have taken into consideration all the facts and circumstances of the case and thereafter decided the case. In our opinion there is no mistake or error much less than an error apparent on the face of the record and the review application is liable to be rejected on this ground.

The review application is rejected accordingly


Member(A)


Vice Chairman

Dated: 28.4.1993

(Uv)